

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/511(KB)2018
IA(I.B.C)/914(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 02ND MAY 2024

IN THE MATTER OF	SAURIA CONSTRUCTION VS KOHINOOR PULP & PAPER PVT LTD
UNDER SECTION	IBC UNDER SEC 9

Appearances (via video conferencing/physically)

Mr. Shaunak Mitra, Adv. : For Liquidator
Mr. Avik Chaudhuri, Adv.
Ms. Shruti Majumdar, Adv.

ORDER

1. Ld. Counsel for the liquidator present.
2. **IA(I.B.C)/914(KB)2024**
 - i. This IA has been filed by liquidator for seeking extension of time for the sale of the assets. This IA is accompanied by an affidavit of liquidator at page 48-50. Six months' time is allowed w.e.f. 2nd May, 2024 to complete the entire process.
 - ii. It is made clear, the liquidator shall complete the entire process within this extended period. This IA is allowed and **disposed of** to the extent mentioned above.
 - iii. Post this matter on 12.07.2024 for reporting progress.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**